

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 301
(IB)-334(ND)2018
New IA- 1579/2024

IN THE MATTER OF:
Ranajit Das & Ors.

... **Applicant/Petitioner**

Versus

M/s. Msx Mall Pvt. Ltd.

... **Respondent**

Under Section: 7 of (IBC), 2016

Order delivered on 09.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Manini Shah

For the RP : Adv. Abhishek Anand, Adv. Manini Shah & Anil
Jain, RP in person

For the UPSIDA : Adv. Rajesh R., Adv. Shubham Sharma

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 10.04.2024.

Sd/-
(COURT FFICER)